



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1	Sh. Jatin, EC No. 75884930	Orderly in the court of Ld Principal District & Sessions Judge, North-East District Karkardooma Courts, Delhi.	Orderly in the R&I Branch, North-East District, Karkardooma Courts, Delhi.
2	Sh Aman Tyagi, EC 71352822	Orderly in the Personal Office of Ld Principal District & Sessions Judge, North-East District Karkardooma Courts, Delhi.	Orderly in the court of Ld Principal District & Sessions Judge, North-East District Karkardooma Courts, Delhi.

**Note:-**

1. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

*Barkha Gupta*  
6/5/23

(BARKHA GUPTA)

Officiating Principal Distt. & Sessions Judge,  
O/o Principal District & Sessions Judge,  
North-East Distt., Karkardooma Courts, Delhi

No. 3090 3/01 /P&T/Admn./NE/KKD/2023

Dated 06 MAY 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- II, III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Officials, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the Ld Principal District & Sessions Judge, NE, KKD, Delhi

*Barkha Gupta*

Officiating Principal Distt. & Sessions Judge,  
O/o Principal District & Sessions Judge,  
North-East Distt., Karkardooma Courts, Delhi